

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/4(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS SHREYA BANSAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh K. Ray, Adv.] for the Financial Creditor
Ms. R. Sanyal, Adv.
Ms. Z. Khan, Adv.
Ms. M. Saha, Adv.

Ms. Debaleena Ganguly, Adv.] For the Personal Guarantor

ORDER

1. Learned Counsel for the parties present.
2. A last and final chance for three days for raising objection to the report of RP is granted as prayed for.
3. List this matter for arguments **on 21.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**